

(b) The integrated Child Protection Scheme (ICPS) of which 'Palna' is component, has been formulated on the basis of consultations with State Government and voluntary Organisations. A balanced view has been taken on all suggestions received on the scheme.

(c) to (e) The policy of Government of India is to promote survival of the girl child. The Ministry of women and Child Development has formulated a 'Conditional Cash Transfer Scheme' for implementation during the Eleventh Plan Period which seeks to provide cash incentives for parents to ensure the survival and education of the girl child through the fulfilment of certain conditionalities.

Status of chairperson of NCW

3496. SHRIMATI BRINDA KARAT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Chairperson of National Commission for Women has a status lower than other commissions including the National Commission for Children;

(b) whether the status of the members of the Commission is also lower than those of other commissions including the National Commission for Children;

(c) if so, whether Government consider these as discriminatory; and

(d) whether Government are contemplating to upgrade the status of Chairperson and members of the National Commission for Women?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) Information regarding the status of Chairperson and Members of National Comission for Women and similar commissions, including National Commission for Children, is given in the enclosed Statement. (See below)

(c) No, Sir.

(d) No proposal is under consideration in this regard.

Statement*The status/rank accorded to the Chairperson and Members of National Commissions*

Sl. No.	Name of Commission	Status/rank accorded to the Chairperson	Status rank accorded to the Members
1	2	3	4
1.	National Commission for Women	The Chairperson draws pay equal to the pay of Secretary to the Government of India	The Members draw pay equivalent to the pay scale of Additional Secretary to the Government of India
2.	National Commission for Children	The Chairperson draws pay equal to the pay scale of the Cabinet Secretary	The Members draw pay equivalent to the pay scale of Secretary to the Government of India
3.	National Human Rights Commission	Equated with the Chief Justice of the India in the matters relating to salaries, Leave Travel Concession and Travel Allowances etc.	Equated with the Judges of Supreme Court of India in the matter relating to salaries, Leave Travel Concession and Travel Allowances etc.
4.	National Commission for Scheduled Castes	Equivalent to the Union Cabinet Minister	Equivalent to a Secretary to the Government of India

1	2	3	4
5.	National Commission for Scheduled Tribes	Equivalent to the Union Cabinet Minister	Equivalent to a Secretary to the Government of India
6.	National Commission for Minorities	Equivalent to the Union Cabinet Minister	Equivalent to a Secretary to the Government of India
7.	National Commission for Backward Classes	Equivalent to Cabinet Minister as per Warrant of Precedence, issue by Ministry of Home Affairs for the purpose of seating dignitaries posted in Delhi at the Republic Day function	Equivalent to a Secretary to the Government of India (as per Warrant of Precedence)
8.	Planning Commission	Dy. Chairman accorded the rank of Cabinet Minister	Equivalent to the rank of a Minister of State
9.	U.P.S.C.	Secretary to the Government of India	Additional Secretary to the Government of India